

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1013/GT/2025

Subject : Petition for truing up tariff of Koldam Hydroelectric Power Project (4x200 MW), for the period 2019-24.

Petition No. 947/GT/2025

Subject : Petition for approval of tariff of Koldam Hydroelectric Power Project (4x200 MW), for the period 2024-29.

Petitioner : NTPC Limited

Respondent(s) : Uttar Pradesh Power Corporation Limited and 12 Others.

Date of hearing : **24.4.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Ms. Pragya Pushkar, Advocate, NTPC
Shri Divyanshu Bhatt, Advocate, UPPCL
Shri Shashwat Singh, Advocate, UPPCL

Record of Proceedings

The matter was called out for a hybrid hearing.

2. During the hearing, the learned counsel for the Petitioner submitted that the Petitioner had already furnished the additional information as sought vide RoP dated 19.12.2025, after serving a copy to the Respondents. She further submitted that despite notice, none of the Respondents has filed their replies, and therefore, the Commission may reserve the order in the Petitions. The learned counsel for the Respondent, UPPCL, sought time to file its reply.

3. The Commission, after hearing the parties, permitted the Respondents, as a last opportunity, to file their replies, on or before **19.5.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, by **2.6.2026**. The parties shall ensure that the pleadings are completed within the due dates.

4. The Petitions shall be listed for hearing on **11.6.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

